

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/204(KB)2021
IA(I.B.C)/1025(KB)2022,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	SUASTH HEALTH CARE FOUNDATION (FORMERLY KNOWN AS SUASTH HEALTH CARE INDIA LIMITED)
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Respondent No.1 in IA(I.B.C)/1025(KB)2022
Ms. Shreya Chaudhury, Adv.]

Mr. Soumalya Ganguli, Adv.] For the Respondent Nos.3, 4, 5, 7, 10 and 11 in
Mr. Shaunak Mitra, Adv.] IA(I.B.C)/1025(KB)2022

Mr. Deep Roy, Adv.] For the Chairman of Monitoring Committee
Mr. Rahul Auddy, Adv.]
Mr. D. Sawla, Adv.]
Mr. Aditya Gooptu, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **5th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**